

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No129
Co. Appeal 28 of 2017

Order under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on ..25/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala,Adv.

For the Respondent :

ORDER

Pleadings are complete. Documents have come on record. None appears for respondent no.1 & 2. As a last chance, adjourned for final hearing on 27.04.2022.

-Sd-

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**